

In addition 20,000 applicants are awaiting registration under Ambedkar Awas Yojana, 1989. The draw of lot under this scheme has been stayed by the High Court

of Delhi.

(b) DDA's programme for construction of flats in the next four years is as under:—

1.	1990-91	—	12,600
2.	1991-92	—	19,000
3.	1992-93	—	26,000
4.	1993-94	—	26,500
			84,100

The backlog of registrants under Rohini scheme is expected to be cleared during the next 4 to 5 years.

Standing Committee to Resolve Inter-State Issues

344. SHRI C.P. MUDALAGIRI-YAPPA:
SHRI K.S. RAO:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose to set up a Standing Committee of the National Water Resources Council to resolve the inter-State water disputes; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAIKOTADIA): (a) and (b). A Standing Committee of the National Water Resources Council on Inter State issues in water resources with Members drawn from the Council has been set up on 6.4.1990. The Committee will consider the issues referred by the States and recommend the measures to be taken to resolve the issues.

Upgradation of school on Nursing in L.N.J.P.N. Hospital

345. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal to upgrade the school of nursing in the Lok Nayak Jai Prakash Narayan Hospital New Delhi to the level of a college;

(b) if so, the details thereof;

(c) whether necessary infrastructure is available to bring out this change; and

(d) the effect on the teachers regarding their placement in the college and what protection will be given to the effected incumbents;

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). The Delhi Administration have reported that there is such a proposal. The proposal is based on the recommendation of the Indian Nursing Council to upgrade all Schools of Nursing into Colleges of Nursing. The Inspection Committee of Delhi University has already conducted an inspection

and their approval is awaited.

(c) Necessary plan permission has been made by Delhi Administration for making available the necessary additional infrastructure.

(d) All the available teachers will be considered for placement in the college subject to their fulfilling the qualifications as per the recruitment rules.

Allotment of DDA Flats under Retiring Persons Scheme

346. SHRI RADHA MOHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of persons registered under the New Pattern Scheme of DDA and who have been allotted flats under Retiring Persons Scheme, 1989;

(b) whether the construction of roads/by-lanes has been completed in Sector 18 of Rohini and civic amenities provided; and

(c) if not, the steps Government propose to take to expedite outstanding works in the above sector to make the flats habitable?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha in due course.

[*Translation*]

Sale of Surplus Land of Sick Textile Mills

347. SHRI BALASAHEB VIKHE PATIL: Will the Minister of TEXTILES be pleased to refer to the news captioned 'No decision on land sale by NTC Mills' appearing in

Business Standard dated 21 July, 1990 and state:

(a) whether Government have taken any decision regarding disposal of surplus land of sick textile mills under National Textile Corporation;

(b) if so, the reasons therefor; and

(c) whether Government propose to sell this land to public sector industry and if not, how and when Government propose to dispose it off?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

Demolition of Colonies in Trans-Yamuna, Delhi

348. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Department of Land and Buildings of Delhi Administration has taken a decision to demolish and acquire some old colonies in Trans-Yamuna area in Delhi;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government propose to provide alternative land to the residents of these colonies in case these are demolished; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). While some lands along the river